

(iii) Mr. A. M. Tourtchanikov, Material Sciences Specialist from the Academy of Sciences, USSR.

2. At this stage it is not possible to indicate the total expenditure incurred by different agencies like several scientific establishments and Hindustan Aeronautics Limited in fabrication and testing of equipments required for the experiments to be conducted in space.

Seminar Organised by Nabard on Rural Programmes

2330. SHRI MOTIBHAI R. CHAUDHARI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a seminar was organised by the National Bank for Agricultural and Rural Development on the subject of abandoning of rural programmes by the associations and institutions due to non-availability of adequate funds for the programmes ;

(b) if so, the details of the same ; and

(c) whether any conclusions were arrived at and steps suggested to the NABARD to provide adequate funds for the rural development programmes ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) and (c) Does not arise.

Drug Control Measures in India

2331. SHRI R. P. DAS : Will the Minister of FINANCE be pleased to state :

(a) whether the International Narcotics Control Board have expressed its concern over the fast deteriorating drug control measures in India ; and

(b) the steps his Ministry propose to take against such weaknesses in its control system ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) and (b) The International Narcotics Control Board in their Report for 1983 have observed that India, situated between two illicit supply areas Southeast Asia and the Near and Middle East--is mainly a transit country for heroin and cannabis resin and that the developments in this regard are causing serious concern to the Government of India.

The field formations remain vigilant in the matter. Appropriate anti-smuggling measures are taken in co ordination with the concerned Central and State Government Authorities. Close co-operation with the concerned international agencies is also maintained to curb smuggling of drugs. The matter is kept under constant review for appropriate action.

12.00 hrs.

PAPERS LAID ON THE TABLE

Aircraft (Second Amendment) Rule 1983

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : I beg to lay on the Table a copy of the Aircraft (Second Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G S.R. 965 in Gazette of India dated the 10th December, 1983, under section 14A of the Aircraft Act, 1934 together with an explanatory note. [Placed in Library. See No. LT-7862/84].

(Interruptions)*

MR. SPEAKER : Nothing goes on record. I have not allowed anybody.

अपनी जगह जा कर खड़े होकर बोलिये ।

(व्यवधान)*

अध्यक्ष महोदय : शांति से बोलो तो सबकी बात सुन लेता हूँ । शांति से सुनाना चाहते हैं

*Not recorded.